

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

25. C.P.(IB)-598(MB)/2021

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

**NAME OF THE PARTIES:- Union Bank of India**  
**V/s**  
**Dipti Paras Shah**

**Section: U/s 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**CP(IB) 598(MB)2021**

Present:- Counsel, Suhail Mhasuadkar appeared for the Petitioner.  
Counsel, Harshit Bhonina appeared for the Personal Guarantor through  
VC.

Heard, Counsel for the parties for a considerable time, list this matter for filing of  
written submissions on **15.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**